

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No.6084 of 2021

Raju Verma @ Surendra Ram

.... Petitioner

Versus

The State of Jharkhand

....Opposite Party

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mrs. Vani Kumari, Advocate

For the State : Mrs. Lily Sahay, Addl.P.P

Order No.02 Dated- 03.09.2021

Heard the parties through video conferencing.

Learned counsel for the petitioner submits that this is tied up matter of the court of Hon'ble Mr. Justice Rongon Mukhopadhyay.

Registry is directed to place this matter before the Hon'ble Chief Justice for considering listing this case before an appropriate Bench.

(Anil Kumar Choudhary, J.)